

MINUTES OF NORMS COMMITTEE (NC-7) OF
PLASTIC & RUBBER PRODUCTS'
MEETING NO.22/AM19
(HELD ON 06.02.2019)
UNDER THE CHAIRMANSHIP OF
SHRI VIJAY KUMAR, ADDL. DGFT

Meeting No. 22/87-NC-7/2018 of NORMS COMMITTEE (NC-7) dealing with 'Chapter 39 and 40 of ITC (HS) Code' held on 06.02.2019, under the Chairmanship of Shri Vijay Kumar, Addl. DGFT, Directorate General of Foreign Trade, Department of Commerce, Udyog Bhawan, New Delhi-110011. Following attended the Meeting:

- 1) Shri Nand Lal, Consultant, DIPP
- 2) Shri Shaish Kumar, Technical Expert (Consultant), DGFT
- 3) Shri D.N. Mathur, Technical Expert (Consultant), DGFT
- 4) Shri Dilip Kumar, DDG
- 5) Shri Ashok Chander Bhatt, FTDO

2. Following are the **decisions of the Norms Committee** after deliberation and RA concerned shall take consequential action as per Foreign Trade Policy/Procedures:

MANUAL CASES

Case No. A-195	M/s Kanam Latex Industries Pvt. Ltd., (EOU)	HQ F. No. 01/87/162/00003/AM19/DES-VII	Status: Deferred
NC No.:22/AM19 Dated: 06.02.2019	--	--	

Subject: Request for Fixation of Standard Input-Output Norms (SION).

Decision: The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-

- a) To Explain the difference between the two products namely surgical gloves Pre-Powered and surgical gloves Polymer and also in manufacturing & raw material consumption.
- b) Complete calculation for requirement of raw material for both the export product taking into consideration the Natural latex rubber(60% DRC) is used.
- c) It has been stated that 85.21% of rubber and 14.79% compound chemicals are used but it could not be understood, when Natural latex rubber (60%DRC) is used.
- d) Production of export product vis-à-vis consumption of raw materials for both the products separately.

Case No. A-196	M/s Jindal Specialty Textiles Ltd.	HQ F. No. 01/87/50/00585/AM17/DES-VII	Status: Approved
NC No.:22/AM19 Dated: 06.02.2019	Adv. Lic. No. and Date 3010103951 dated 17.02.2017	RA F. No. 30/24/040/00037/AM17	

Subject: Amendment in the quantity of Import Item allowed by NC against Advance Authorization No. 3010103951 dated 17.02.2017.

Dilip Kumar
दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

Decision: The Committee considered the request of the firm and decided that following norms may be adopted in the Minutes of Meeting No.7/87-ALC1/2017 which was held on 21.12.2017 in respect of Advance Authorization No. 3010103951 dated 17.02.2017 :-

EXPORT ITEM	QTY	IMPORT ITEM	Quantity Recommended in Kgs
FLEX BANNER	1Kg	PVC RESIN	0.454
		WRAP KNIT FABRIC	0.183
		TITANIUM DIOXIDE	0.035
		PLASTICIZER	0.123
		STABLIZER	0.021
		LUBRICANT	0.0005
		BRIGHTTING PIGMENT	0.00046
RA may take consequential action as per Policy / Procedures			

Case No. A-197	M/s V.K.A. Polymers Pvt. Ltd.	HQ F. No. 01/87/050/00411/AM18/ DES-VII	Status: Approved
NC No.:22/AM19 Dated: 06.02.2019	Adv. Lic. No. and Date 3210078200 dated 08.06.2017	RA F. No. 32/24/040/00008/AM18	


Subject: Ratification of Norms in respect of Advance Authorization No. 3210078200 dated 08.06.2017.

Decision: The committee heard the representative of the firm during Personal Hearing and decided that following norms may be adopted in the Minutes of Meeting No.6/87-ALC1/2019 which was held on 24.05.2018 in respect of Advance Authorization No. 3210078200 dated 08.06.2017:-

EXPORT ITEM	QTY	IMPORT ITEM	Quantity
HDPE NET IMPREGNATED WITH ALPHACYPERMETHRIN 0.55%	1Kg	COLOURING MASTERBATCH	0.011 Kg
		LLDPE	0.0487 Kg
		ALPHACYPERMETHRIN TECH 97%	0.00679 Kg
		HDPE GRANULES	1.03819 Kg
RA may take consequential action as per Policy / Procedures			

Case No. A-198	M/s. Indofil Industries Ltd.	HQ F. No. 01/87/050/00069/AM18/DES-VII	Status: Deferred
NC No.:22/AM19 Dated: 06.02.2019	Adv. Lic. No. and Date 0310811946 dated 20.03.2017	RA F. No. 03/94/040/01084/AM17/	

Subject: Fixation of Adhoc Norms.


 दिलीप कुमार/DILIP KUMAR
 उप महानिदेशक विदेश व्यापार/Dy. DGFT
 विदेश व्यापार महानिदेशालय/DGFT
 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry
 उद्योग भवन, नई दिल्ली